

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3242  
ANSWERED ON:30.11.2010  
PURCHASE FROM ENTERPRISES BELONGING TO SCS STS  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) whether any instructions have been issued making it mandatory that 30% of purchases made by the Central Government offices should be through the Micro, Small and Medium Enterprises belonging to the SCs/STs;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI DINSHA PATEL)

(a) to (c): A proposal for a comprehensive Public Procurement Policy to benefit the Micro and Small Enterprises (MSEs) is under finalization.